

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF BRAIN MASTER'S
CLASSES PRIVATE LIMITED**

Sl. No.	Particulars	Details
1.	Name of corporate debtor	Brain Master's Classes Private Limited
2.	Date of incorporation of corporate debtor	03rd May 2011
3.	Authority under which corporate debtor is incorporated / registered	RoC-Gwalior
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U80903MP2011PTC025907
5.	Address of the registered office and principal office (if any) of corporate debtor	Victory Chember, 4-A Ratlam Kothi, Near Geeta Bhavan sq., Indore MP 452005 IN
6.	Date of closure of Insolvency Resolution Process	23rd April 2021 (Liquidation order by NCLT on 23rd April 2021)
7.	Liquidation commencement date of corporate debtor	23rd April 2021 (Liquidator received order of NCLT 05th May 2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Name:- Mr. Navin Khandelwal REG. NO.:- IBBI/IPA-001/IP-P00703/2017-2018/11301
9.	Address and e-mail of the liquidator, as registered with the Board	Address:- 206, Navneet Plaza 5/2 Old Palasia, Indore- 452001 Email ID:- navink25@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address:- 206, Navneet Plaza 5/2 Old Palasia, Indore- 452001 Email ID:- LiqBMCPL@gmail.com
11.	Last date for submission of claims	04th June 2021

Notice is hereby given that the National Company Law Tribunal Indore bench at Ahmadabad has ordered the commencement of liquidation of the **Brain Master's Classes Private Limited** on **23rd April 2021**.

The stakeholders of **Brain Master's Classes Private Limited** are hereby called upon to submit their claims with proof on or before **04th June 2021**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : Mr. Navin Khandelwal
Date : 08th May 2021
Place : Indore (M.P)

